

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 366/MP/2023

Subject : Petition for seeking in principle approval of additional capital expenditure for setting up of the Administrative Building of the Petitioner.

Petitioner : DVC

Date of Hearing : **13.3.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Pravas Kumar Singh, Member

Parties Present : Shri Venkatesh, Advocate, DVC

Record of Proceedings

During the hearing, the learned counsel for the Petitioner submitted that the present Petition had been filed seeking in-principle approval for the additional capital expenditure to be incurred for the setting up of the administrative building at the Newtown Action Area-III, Kolkata, West Bengal.

2. After hearing the learned counsel for the Petitioner, the Commission directed as under:
 - a. Admit and issue notice;
 - b. Petitioner to implead all the beneficiaries and discoms as Respondents in the present petition, and to file a revised memo of parties within 15 days;
 - c. The Petitioner to serve a copy of the Petition on the Respondents to file their replies, on or before **22.4.2024**, after serving copy on the Petitioner, who may file its rejoinder, if any, by **10.5.2024**.
 - d. Parties shall complete pleadings within the due dates mentioned and no extension of time shall be granted.
3. The matter shall be listed for hearing on **13.8.2024**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

